

(b) and (c). An area of 500 Sq. mts. of such land is reported to be under encroachment.

(d) The Slum Department of the MCD has reported that action has been initiated to remove the encroachment under the Public Premises (Eviction of Unauthorised Occupants) Act.

STATEMENT

Details of Location and Area for Resettlement of Squatters and Construction of Houses for Slum Dwellers in Delhi.

S.No.	Location of Land	Area of land
1.	Sector-23, Pooth Kalan Rohini Extn.	3.29 Hect.
2.	Sector-24, Rohini Extn. Pt.-II	7.50 "
3.	Narela Site No.1, Near Vill.-Tikri Khurd	10.00 "
4.	Narela Site No. 2, Near Vill.-Tikri Khurd	2.20 "
5.	Bindapur	5.96 "
6.	Nasirpur	2.85 "
7.	Samaipur Badli	1.60 "
8.	Sector-III, Ph. I Dwarka	5.00 "
9.	Sector-III, Ph. II, Dwarka	2.70 "
10.	Sector-III, behind Mandir, Dwarka	5.00 "
11.	Sector-III, Pkt-II, Sahyog Vihar, Dwarka	5.70 "
12.	Sector-I, Dwarka	5.00 "
13.	Sector-VII, Dwarka	5.00 "
14.	Squatter settlement, Sec-25, Rohini	7.10 "
15.	Dev. of plots for riot affected of 1984, Sec.-18, Pkt.-J, Rohini.	5.67 "
16.	Three storeyed houses at chunk-IV and V at Kala Masjid, Turkman Gate	9251 Sq.m.

[English]

Copper Mines in Orissa

4827. DR. KRUPASINDHU BHOI : Will the Minister of MINES be pleased to state :

(a) whether the largest copper resources areas located near Karanja and Kesharpur in Mayurbhanj district of Orissa have not been mined so far;

(b) if so, the reasons therefor; and

(c) the steps Government propose to take to start mining in these areas?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAVA) : (a) to (c). The information is being collected and will be laid on the Table of the House.

[Translation]

Bridge on National Highway-6

4828. SHRI PAWAN DIWAN : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the project for construction of a bridge on National Highway-6 near pithora is beset with any problem;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps taken or proposed to be taken to resolve it?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) to (c). No. Sir. The proposal for construction of Jonk Bridge near Pithora, at Km. 156/10 on NH-6, is included in the 8th Plan. The revised proposal in this regard is awaited from the State P.W.D.

Allotment of Land for Petrol Pumps

4829. SHRI JANARDAN MISRA :

SHRI ARVIND TRIVEDI :

SHRI PANKAJ CHOWDHARY :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether rules are being followed in allotment of land for the petrol pumps in Delhi;

(b) if not, the reasons therefor;

(c) the number of petrol pumps for which land has been allotted during the last three years;

(d) whether the Government propose to enquire into the alleged irregularities committed in this regard; and

(e) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) Yes, Sir.

(b) Question does not arise in view of reply to part (a) above.

(c) The details as supplied by DDA are given below:

Year	No. of Petrol Pumps allotted land
1992	03
1993	16
1994	15

(d) and (e). The Questions do not arise in view of reply to part (a) above.